

GENERAL TRANSFERS, 2018 – TRANSFER & POSTING OF JUDICIAL OFFICERS**I. DISTRICT JUDGES**

	Name and Designation	Proposed Station
1	Shri B.Remakantha, District Judge, Kavaratti	Extension for one more year on medical grounds
2	Shri P.C.Paulachan, MACT/Addl.District Judge, Ottappalam	Addl.District Judge-II/MACT, Thodupuzha
3	Shri K.P.John, MACT, Kottayam	Addl.District Judge-III /Addl.MACT, Thodupuzha
4	Smt.P.Ragini, Addl.District Judge-I, Kottayam	MACT/Addl.District Judge, Ottappalam
5	Shri T.K.RameshKumar, Judge, Family Court, Irinjalakuda	Judge, Family Court, Alappuzha
6	Shri M.Nandakumar, Legal Advisor and Disciplinary Enquiry Officer, KSEB Ltd, Thiruvananthapuram	Special Judge (SPE/CBI)-I, Ernakulam w.e.f. 01.06.2018
7	Shri V.Prakash, Enquiry Commissioner & Spl.Judge, Kozhikode	Addl.District Judge-I, Thiruvananthapuram
8	Shri K.Sathyan, Member Secretary, KeLSA, Ernakulam	Extension (Subject to Government Sanction)
9	Shri Madhukumar K.R. Add.Disrict Judge-I/MACT, Thodupuzha	Addl.District Judge-IV/Addl.MACT, Thrissur
10	Shri Felix Marydas, Addl.District Judge-II/ Addl.MACT, Alappuzha	MACT, Kottayam
11	Shri A.K.Gopakumar, MACT, Punalur	Extension on medical grounds
12	Shri K.Byjunath, Enquiry Commissioner and Special Judge, Thalassery	Addl.District Judge-III/Addl.MACT, Thrissur



(Handwritten Signature)
K. BABU
 Registrar (Subordinate Judiciary)
 High Court of Kerala
 Ernakulam-682 031